

Annexure-1															
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 31.08.2026															
List of secured financial creditors belonging to any class of creditors														(Amount in ₹)	
Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
No claim received from the secured financial creditors belonging to any class of creditors															

Sd/-
Rahul Sudhakar Kavathekar
Interim Resolution Professional
In the matter of Millennium Starch India Private Limited
(Under Corporate Insolvency Resolution Process)
IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101
AFA Certificate No.: AA1/10101/02/300627/109056
AFA valid upto : 30-June-27
IBBI Reg Address: J 901, The Trees, Pirojshahnagar,
Eastern Express Highway, Vikhroli East, Mumbai City, Maharashtra ,400079
IBBI Reg. Email: kavathekarco@hotmail.com
Process Email: millennium.cirp@hotmail.com
Place: Mumbai